

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CORAM:**

**(IB)-609(ND)/2017**

**PRESENT: DR. V. K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
21.05.2019**

**NAME OF THE COMPANY: SE Investment Ltd. V/s. Soni Realtors Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

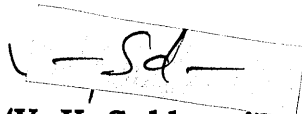
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

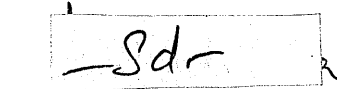
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**Present: Mr. Ashish Rana and Ms. Surekha Baxy, Advocates for the  
Petitioner**

**ORDER**

CA 634/2019 has been filed by one claimant whose claim has not been considered by the RP. Notice to the RP returnable on 6<sup>th</sup> June, 2019. Dasti.

  
**(V. K. Subburaj)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**